Central Administrative Tribunal Principal Bench, New Delhi

OA No. 4051/2014

This the 25th day of September, 2019

Hon'ble Mr. R.N. Singh, Member (J) Hon'ble Ms. Aradhana Johri, Member (A)

- Deshraj,
 Group 'C', Aged 51,
 S/o Shri Maher Singh,
 R/o Tikri Khurd, Delhi-110040
 En Post-Security General
- 2. Jitender Kumar, Group 'C', Aged 44 years, S/o Shri Sada Ram, R/o E-285, Jai Jai Colony, Wazirpur, Delhi-110052. En Post- Security General
- 3. A K Shukla, Group 'C', Aged 48, S/o Shri Udit Narayan, EE-2017, Jahangir Puri, New Delhi-33 En Post- Security General
- 4. Prakash,
 Group 'C', Aged 44,
 S/o Shri Suraj Bhan,
 R/o RZ-C85, Roshan Vihar,
 Najafgarh, New Delhi-110043.
 En Post- Security General
- 5. Rajesh Kumar, Group 'C', Aged 47, S/o Shri Daryav Singh, R/o R-3G/19, Sachin Vihar, Khura Colony, Uttar Pradesh.

En Post- Security General

...Applicants

(By Advocate: Sh. Ashish Nischal)

VERSUS

Delhi State Industrial and Infrastructure Development Corporation (DSIIDC) Through its Chairman-cum-Managing Director N-36, Bombay Life Building, Connaught Place, New Delhi-110001

...Respondent

(By Advocate: Ms. Priya Barua for Sh. Gaurang Kanth)

ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member(J):

At the outset, learned counsel for applicants submits that this application has become infructuous.

In view of above, OA is dismissed as having become infructuous. No costs.

(Aradhana Johri) Member (A) (R.N. Singh)
Member (J)

/akshaya/